

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : SICAL Logistics Pvt. Ltd.

**MAIN PETITION NUMBER** : IBA/73/2020

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/266(CHE)2024 in IA/250/2023  
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**ORDER**

Ms. R. Sruthi, Ld. Counsel for the Applicant.

This application has been filed to modify the order dated 20.12.2023 passed in I.A.No.250/2023 in IA/366/2022 in CP No.73/2020 and to reflect the name of Ms. Pavithra Venkateswaran as Counsel.

Considering the reasons stated in the application, the order be modified and the name of the Counsel be recorded as Ms. Pavithra Venkateswaran.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs